

Charan Shukla): (a) The Government of India have not laid down any orders for controlling police firing. These matters are regulated by the Code of Criminal Procedure and orders issued by State Governments.

(b) The information is being collected and will be laid on the Table of the House.

Climbing Expeditions

1891. Shri Surendra Pal Singh: Will the Minister of Education be pleased to state:

(a) the number of Indian expeditions which went to the mountains during 1965 and 1966 climbing seasons, and

(b) the assistance given to these expeditions by Government and how many of them were successful in their missions?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):

(a) No. of Major Expeditions during 1965 (Indian Mount Everest Expedition)	1
No. of other expeditions during 1965	11
No. of Expeditions during 1966 up to July, 1966	11

(b) *Assistance Given*

During 1965 (Including Rs. 7,50,000 for the Everest Expeditions) Rs. 7,76,404.57

During 1966 (up to July, 1966) Rs. 37,500.00

Rs. 8,13,904.57

No. of successful expeditions during 1965
 5 |

No. of successful expeditions during 1966
 10 |

P & T Advisory Committee

1892. Shrimati Ramdulari Sinha: Will the Minister of Communications be pleased to state:

(a) when the agenda notes of the last meeting of Posts and Telegraphs National Advisory Committee were circulated among the members;

(b) whether they were circulated on the date of the meeting and, if so, the reasons therefor;

(c) the total number of suggestions made by the non-official members; and

(d) the total number of suggestions that were accepted by the Committee?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): (a) The agenda notes of the last Central P&T Advisory Council held on 8-5-65 were circulated to all Members on 6-5-65. This delay was due to receipt of a large number of items for inclusion in the agenda long after the prescribed date i.e. 31st March, 1965.

(b) Only in case of one member the agenda papers had to be made over on the day of the meeting as these were not accepted by any responsible person at the Delhi address of that member.

(c) 45.

(d) 31

Cost of Oil Exploration

1893. Shri Surendra Pal Singh: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the devaluation of rupee would result in the rise of cost of oil exploration;